

Indo-French Agreement on Drinking Water Supply Technology

400. SHRI SHANKERSINH VAGHELA:
SHRI L.K.ADVANI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have entered into an agreement with French Government for induction of technology for management of drinking water supply specially in problem villages, recycling of used water, conservation of water for use in agriculture and industry, etc;

(b) if so, the outlines and time-schedule thereof;

(c) the estimated expenditure involved including the foreign exchange component in implementing the agreement;

(d) the percentage of Indian share in this regard; and

(e) target fixed for the current year and the next year?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) to (e). Does not arise.

Ad-Hoc Allotment of Quarters to Wards to Govt. Employees

401. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to

examine the existing policy of allotting Government accommodation to serving wards of retired/retiring Government employees;

(b) the number of cases where serving wards have been allotted accommodation (ad-hoc or regular) on retirement of their parents from service; and

(c) the details of action taken or proposed to make available more accommodation to employees?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). 183 during the year 1989. There is a proposal to make the married daughters of the retiring Governments employees eligible for Government accommodation subject to certain conditions.

Flood Control Measures for Orissa

402. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Orissa is one of the most chronically flood-prone states and one of the victims of sea-erosion;

(b) whether Government propose to set up a Flood Control Board to effectively formulate and implement the flood control measures;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the other measures being taken to control floods in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Orissa is a flood prone State. The coastal erosion problems are confined to a few reaches.

(b) and (c). Orissa Government has already set up a Flood Control Board for the State. This Board lays down policies and coordinates the Flood Management works. The Board also approves the schemes for implementation and monitors maintenance of flood management works.

(d) Besides river embankment, drainage channel, town protection works and raising of villages, the State Government has constructed Hirakud, Salandi and Rengali Dams to control floods.

[*Translation*]

Closure of Art Silk Industry

403. SHRI KASHIRAM RANA: Will the Minister of TEXTILES be pleased to state:

(a) whether the art silk industry is on the verge of closure;

(b) if so, the reasons therefore; and

(c) the steps taken by Government to improve the position?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Projects Monitored by National Water Management Project

404. SHRI SRIKANTA DATTA NARA-

SIMHARAJA WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the main objectives of the National Water Management Project;

(b) the details of the projects implemented by National Water Management Project in various States;

(c) whether any project is being implemented in Karnataka;

(d) if so, the projects for which schemes summary was sent by the State Government to the Water Management Cell for clearance;

(e) the number of schemes which have obtained Central Clearance so far; and

(f) the financial provision made for executing those schemes so far?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The main objectives of NWMP is to provide a more reliable and predictable irrigation service in existing project to increase agriculture production. 14 numbers of projects are under implementation in three States, namely, Andhra Pradesh, Karnataka and Tamil Nadu.

(c) to (f). Scheme summaries of 15 projects have so far been received from Karnataka of which 13 schemes summaries have been cleared by Water Management Cell. 6 numbers of detailed reports were received and cleared at the Central level. Financial provision made by Karnataka upto 1989-90 is Rs. 1247.00 lakhs.

Rise in Price of Sugar

405. SHRIMATI GEETA MUKHERJEE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: